

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/1/2015

NAME OF THE TRANSFEROR : UNION OF INDIA

NAME OF THE TRANSFEREE : FINANCIAL TECHNOLOGIES INDIA PVT LTD

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① B. Dharmaraj -  
DR. D. Simon - *D. Simon*

② K. Manoj Menon  
P. Neelakantan  
counsel for Respondent *Neelakantan*

③ Muneer Kumar Murthi  
(C.C. A. 75/16)  
for S. Vaidya  
Shambhu Chakraborty  
counsel for Intervenor  
application *S. Vaidya*

④ Vinod Kumar  
counsel for  
R<sub>2-4</sub>, R<sub>19-21</sub>,  
R<sub>23-28</sub>  
for Vinod Kumar  
*S. Vaidya*

## ORDER

The Learned Additional Solicitor General of India representing Union of India present. Counsels for R2 to R4, R19 to R21, R23 to R28 and R29 are present. The Learned Additional Solicitor General of India has submitted final arguments and the Counsel for 1<sup>st</sup> Respondent Company also submitted final arguments in part. Matter is posted for further hearing. Put up on **03.11.2017 at 10.30 A.M.**

*-Sd-*  
MEMBER (TECHNICAL)  
ghk

*-Sd-*  
MEMBER (JUDICIAL)